

C.P. No. 12/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017


NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.

V/s.

M/s. C. Mahendra Exports & Ors.

SECTION OF THE COMPANIES ACT: 241-242, 213, 58, 402, 403 & 237 of
the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1)	NITESH BANGERA	Pcs for Respondent No. 2	

ORDER

CP 12/241-242, 213, 58, 402, 403, 237/NCLT/MB/MAH/2016

Owing to paucity of time, list this matter on 31.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)